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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 207/15
PETITION NUMBER : TP 28/17
NAME OF THE PETITIONER(S) : THE PRIDE ENTERPRISES,
COIMBATORE.
NAME OF THE RESPONDENT(S) : MEIKONA RUBBER PVT. LTD.
MYSURU.
UNDER SECTION : 433(e)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	DEEPIKA . N For VBR (AGRAA LEGAL) 9886001771	ADVOCATE FOR PETITIONER	<i>Deepika</i>

M/s. Agraa Legal appearing for petitioner is present. None appeared for respondents.
Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the
respondents by collecting from the Registry.

Posted to 21.03.2017.


MEMBER (J)


MEMBER (T)